

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

**Petition No. 206/GT/2013**

**Date: 16.7.2014**

To,

Executive Director (Commercial)  
NTPC Ltd., NTPC Bhawan  
Core-7, Scope Complex-7  
Institutional Area, Lodhi Road  
New Delhi-110 003

Sir,

**Subject : Revision of tariff of Kahalgaon STPS, Stage-II (1500 MW) from 1.4.2009 to 31.03.2014.**

With reference to the subject mentioned above, certain variances have been observed in course of reconciliation of inter-unit transfer of assets for both the stages of Kahalgaon STPS with that of the books of accounts. In view of this, necessary reconciliation may be made and submitted on affidavit, on or before 4.8.2014. No further extension of time will be granted for any reason whatsoever.

Yours sincerely,

Sd/-  
(B. Sreekumar)  
Deputy Chief (Law)